

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

25.

**C.P. (IB)/863(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.06.2024**

NAME OF THE PARTIES: Vidarbha Gas Vessels Pvt Ltd

SECTION: 10 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. CS Nithish Bangera, Ld. Authorised Representative for the Petitioner present.
2. List this matter for hearing on **14.08.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)